

BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI

Original Application No. 278/2026

IN THE MATTER OF:

Pranav Kumar Singh

...PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

...RESPONDENT

AMENDED MEMO OF PARTIES (as per order dated 14.07.2026)

Pranav Kumar Singh

...PETITIONER

VERSUS

1. State of Uttar Pradesh

Through Secretary, Environment, Forest and Climate Change,
Government of Uttar Pradesh
Bapu Bhawan, Sachivalaya
Lucknow, Uttar Pradesh – 226001
Email: psecforest-up@gov.in

Respondent No. 1

2. District Magistrate, Ghazipur

Collectorate Ghazipur, U.P. -233001
Email: dmgaz@nic.in

Respondent No. 2

3. Uttar Pradesh Pollution Control Board

Through Member Secretary
Building No. TV-12V, Vibhuti Khand,
Gomti Nagar, Lucknow- 226010
Email: ms@uppcb.in

Respondent No. 4.

4. Bitumen Hot-Mix Plant

Sujaanpur Village, NH-124C,
Ghazipur, Uttar Pradesh-233311

Respondent No.4